

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-09-2018

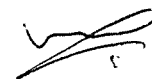
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017  
PETITION NUMBER : CP/18/2017  
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI  
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. UMESH RAO  
for K. VIJAYARAGHAVAN

R2



2. GRANDHI PRASAD

R3 R4



**ORDER**

Petitioner was called but was absent. No representation on behalf of the Petitioner. Counsel for R2, R3 and R4 are present. Counsel for Respondent reported ready to make submissions. Matter is adjourned finally for hearing submissions. **Put up on 05.10.2018.**

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(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)